Court of Delhi during the last six months against Class I officers of the Ministry of Finance and the nature of strictures passed; and

(b) whether any action has been taken against any of the officers; if so, the number thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) One.

While disposing of a writ petition, the High Court have observed that a certain Officer, who was Respondent No. 2 in the case, has made contradictory/incorrect statements in his counter affidavits.

(b) The matter is being dealt with in accordance with the rules.

AGREEMENT BETWEEN I.A.C. MANAGEMENT AND INDIAN COMMERCIAL PILOTS ASSO-CIATION,

1218. SHRI PAPI REDDI: SHRI M. SRIN1VASA REDDY :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that an agreement was reached in February, 1972 between the management of Indian Airlines and the Indian Commercial Pilots Association;

(b) if so, the details of the agreement; and

(c) whether the agreement has since been implemented?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). The previous wage agreement having expired, the Indian Commercial Pilots Association submitted a fresh charter of demands concerning revision in pay scales and other service conditions. The management has made certain offers to the Association subject to the ap-

proval of the Central Government, and the matter is under consideration.

CONSTRUCTION OF TOURIST LODGE AT GAUHATI

1219. SHRI GOLAP BARBORA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the construction work for a tourist lodge at Gauhati has started; and

(b) if so, by what time the lodge will be ready for use by the tourists?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

(b) The Tourist Bungalow is expected to be ready by the end of 1973.

FLIGHTS FROM DELHI TO GAUHATI

1220. SHRI GOLAP BARBORA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware of the inconveniences faced by passengers travelling from Delhi to Gauhati, Mohan-bari etc. due to inconvenient time of departure of the connecting flights from Calcutta: and

(b) if so, whether Government propose to reschedule the timings of the connecting flights and to treat such passengers as transit passengers?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SING): (a) and (b). Same day connections are available at Calcutta for journeys in either direction between Delhi and Gauhati and Delhi and Mohanbari although there is a waiting period at Calcutta. The Corporation is endeavouring to reduce it. Passengers in direct transit, with firm bookings can through-book baggage at the first check-in-point. Meals/light refreshments